

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.1011**  
TO BE ANSWERED ON 08.02.2019

**JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2000**

1011. SHRI M.B. RAJESH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of cases related to child abuse registered in the country during each of the last three years and the current year, State-wise;
- (b) whether the Juvenile Justice (Care and Protection of Children) Act, 2000 has a provision for Juvenile Police Unit in every Police Station and if so, the details thereof;
- (c) whether such units have been set up in every police station and if so, the details thereof and if not, the reasons therefor; and
- (d) the further steps taken by the Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a): The primary responsibility of the execution of the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act) rests with the State/UT Government. The details of child abuse registered in the country as per National Crime Record Bureau (NCRB), Ministry of Home Affairs are at **Annexure-I**.
- (b) to (d): Section 107(2) of JJ Act provides for Special Juvenile Police Units (SJPU) which says, "To co-ordinate all functions of police related to children, the State Government shall constitute (SJPUs) in each district and city, headed by a police officer not below the rank of a Deputy Superintendent of Police or above and consisting of all police officers designated under sub-section (1) and two social workers having experience of working in the field of child welfare, of whom one shall be a woman". The details of SJPUs in Police stations is at **Annexure-II**.

The Juvenile Justice (Care and Protection of Children) Model Rules, 2016 framed under JJ Act, 2015 emphasize child friendly procedures for reporting, recording of evidence, investigation and trial of the offences such as SJPUs to deal with juveniles, social worker as member of the board, no juvenile to be sent to lockup, child friendly procedure in the proceedings of the Juvenile Justice Board, etc. All police officers of the SJPUs shall be provided special training, especially at induction as Child Welfare Officer, to enable them to perform their functions more effectively. The primary responsibility of execution of the JJ Act rests with the States/UTs. However, the Ministry of Women and Child Development is providing financial assistance to State Governments/UT Administrations under "Child Protection Services" scheme for execution of the JJ Act, 2015 and for creating safe and protective environment for children including children in conflict with law, which includes funds for appointment of two social workers under the District Child Protection Units and deputing their services to the SJPUs as and when required.

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Annexure with reference to part (a) of Lok Sabha Un-Starred Question No.1011 for 08.02.2019 regarding Juvenile Justice (care and protection of children) Act, 2000 asked by Shri M.B. Rajesh

State/UT-wise Cases Registered (CR), Cases in which Trials were completed (CTC), Cases Convicted (CV), Conviction Rate (CVR), Cases Pending Trial at the end of the year (CPTEY) and Persons Arrested (PAR) under Protection of Children from Sexual Offences Act (POCSO) during 2014-2016

SL	State/UT	2014						2015						2016					
		CR	CTC	CV	CVR	CPTE Y	PAR	CR	CTC	CV	CVR	CPTE Y	PAR	CR	CTC	CV	CVR	CPTE Y	PAR
1	Andhra Pradesh	932	290	29	10.0	1110	1163	1054	466	78	16.7	1344	1233	830	548	51	9.3	1550	855
2	Arunachal Pradesh	56	2	1	50.0	75	57	54	0	0	-	113	63	59	1	0	0.0	101	58
3	Assam	506	20	8	40.0	203	489	819	40	15	37.5	616	802	821	122	43	35.2	1005	824
4	Bihar	191	72	17	23.6	462	228	187	52	22	42.3	545	187	233	49	23	46.9	653	292
5	Chhattisgarh	1684	548	191	34.9	2491	1804	1656	1087	524	48.2	2985	2085	1570	959	354	36.9	2562	1778
6	Goa	107	8	3	37.5	226	116	79	36	13	36.1	287	79	75	55	13	23.6	288	82
7	Gujarat	613	45	5	11.1	1115	779	1609	59	8	13.6	2371	1886	1408	65	5	7.7	3606	1677
8	Haryana	707	535	103	19.3	554	826	988	451	137	30.4	893	1041	1020	451	94	20.8	1275	1125
9	Himachal Pradesh	209	69	25	36.2	423	246	206	86	27	31.4	531	264	205	108	25	23.1	596	255
10	Jammu & Kashmir	45	17	1	5.9	58	46	30	22	1	4.5	63	49	25	16	1	6.3	71	30
11	Jharkhand	112	22	13	59.1	84	136	182	50	28	56.0	170	175	348	85	17	20.0	307	363
12	Karnataka	1380	131	27	20.6	1458	1538	1526	234	32	13.7	2489	1800	1565	283	55	19.4	3529	1641
13	Kerala	1392	141	48	34.0	3104	1483	1486	204	83	40.7	4165	1505	1848	249	47	18.9	5637	2671
14	Madhya Pradesh	4995	2205	721	32.7	7025	5888	4624	2636	791	30.0	8928	5634	4717	2462	641	26.0	10950	5678
15	Maharashtra	3926	721	112	15.5	11264	4623	4816	892	195	21.9	14147	5589	4815	1054	250	23.7	17338	5092
16	Manipur	50	0	0	-	24	34	43	4	1	25.0	52	23	43	9	1	11.1	85	28
17	Meghalaya	118	7	7	100.0	377	122	167	7	2	28.6	482	153	151	34	28	82.4	563	153
18	Mizoram	165	41	37	90.2	135	140	169	114	101	88.6	222	171	167	56	54	96.4	307	174
19	Nagaland	17	2	2	100.0	4	15	15	6	4	66.7	10	16	27	11	6	54.5	24	27
20	Odisha	1126	104	14	13.5	1695	1193	1372	289	39	13.5	2608	1324	1928	331	38	11.5	3843	1721
21	Punjab	652	290	114	39.3	334	763	666	440	169	38.4	400	769	596	292	94	32.2	509	659
22	Rajasthan	1327	375	133	35.5	2558	1228	1311	336	130	38.7	3207	1210	1479	386	151	39.1	4011	1479
23	Sikkim	70	29	19	65.5	49	66	55	29	16	55.2	39	55	92	17	9	52.9	97	100
24	Tamil Nadu	1065	232	73	31.5	1318	1158	1544	390	133	34.1	2196	1869	1583	734	199	27.1	2711	1866
25	Telangana	924	232	35	15.1	1182	1332	1394	411	39	9.5	1799	1343	1158	315	25	7.9	2507	1625
26	Tripura	245	40	9	22.5	292	228	133	48	12	25.0	359	141	156	55	24	43.6	411	165
27	Uttar Pradesh	8009	570	302	53.0	10147	12753	4541	1335	874	65.5	13147	7469	4954	1444	714	49.4	15938	8452
28	Uttarakhand	189	42	16	38.1	155	186	168	119	79	66.4	168	207	218	42	38	90.5	284	238
29	West Bengal	1291	183	22	12.0	1337	1062	1504	106	21	19.8	3047	1928	2132	225	48	21.3	4316	1209
	<b>TOTAL STATE(S)</b>	<b>32103</b>	<b>6973</b>	<b>2087</b>	<b>29.9</b>	<b>49259</b>	<b>39702</b>	<b>32398</b>	<b>9949</b>	<b>3574</b>	<b>35.9</b>	<b>67383</b>	<b>39070</b>	<b>34223</b>	<b>10458</b>	<b>3048</b>	<b>29.1</b>	<b>85074</b>	<b>40317</b>
30	A & N Islands	29	7	4	57.1	131	34	39	0	0	-	168	38	49	5	1	20.0	196	51
31	Chandigarh	49	45	21	46.7	35	54	62	37	15	40.5	57	72	51	42	19	45.2	45	61
32	D&N Haveli	2	0	0	-	7	3	15	1	0	0.0	17	13	11	7	2	28.6	23	14
33	Daman & Diu	1	3	1	33.3	7	1	5	0	0	-	11	8	10	0	0	-	17	11
34	Delhi UT	2240	459	162	35.3	2841	1917	1936	509	218	42.8	3884	1847	1620	372	156	41.9	4769	1692
35	Lakshadweep	1	0	0	-	1	3	1	0	0	-	1	1	5	0	0	-	6	4
36	Puducherry	24	0	0	-	27	18	49	2	2	100.0	31	41	53	0	0	-	75	46
	<b>TOTAL UT(S)</b>	<b>2346</b>	<b>514</b>	<b>188</b>	<b>36.6</b>	<b>3049</b>	<b>2030</b>	<b>2107</b>	<b>549</b>	<b>235</b>	<b>42.8</b>	<b>4169</b>	<b>2020</b>	<b>1799</b>	<b>426</b>	<b>178</b>	<b>41.8</b>	<b>5131</b>	<b>1879</b>
	<b>TOTAL (ALL INDIA)</b>	<b>34449</b>	<b>7487</b>	<b>2275</b>	<b>30.4</b>	<b>52308</b>	<b>41732</b>	<b>34505</b>	<b>10498</b>	<b>3809</b>	<b>36.3</b>	<b>71552</b>	<b>41090</b>	<b>36022</b>	<b>10884</b>	<b>3226</b>	<b>29.6</b>	<b>90205</b>	<b>42196</b>

Source: Crime in India

**Annexure-II**

**Annexure referred to in reply to part (b) to (d) of Lok Sabha admitted Unstarred Question No.1011 for 08.02.2019 regarding “Juvenile Justice (Care and Protection of Children) Act, 2000” asked by Shri M.B. Rajesh.**

**Status of Special Juvenile Police Units (State wise)**

<b>S. No</b>	<b>State</b>	<b>Number of Districts</b>	<b>No. of SJPU Constituted</b>
1	Andhra Pradesh	13	13
2	Arunachal Pradesh	22	18
3	Assam	33	27
4	Bihar	38	44
5	Chattisgarh	27	28
6	Goa	2	2
7	Gujarat	33	33
8	Haryana	22	21
9	Himachal Pradesh	12	12
10	Jammu & Kashmir	22	22
11	Jharkhand	24	26
12	Karnataka	30	40
13	Kerala	14	14
14	Madhya Pradesh	51	51
15	Maharashtra	36	46
16	Manipur	9	9
17	Meghalaya	11	11
18	Mizoram	8	8
19	Nagaland	11	11
20	Orissa	30	36
21	Punjab	22	26
22	Rajasthan	33	42
23	Sikkim	4	4
24	Tamil Nadu	32	43
25	Telangana	31	12
26	Tripura	8	8
27	Uttar Pradesh	75	75
28	Uttarakhand	13	13
29	West Bengal	23	23
30	Andaman & Nicobar Island	3	3
31	Chandigarh	1	1
32	Dadra & Nagar Haveli	1	1
33	Daman & Diu	2	2
34	Delhi	10	13
35	Lakshadweep	1	1
36	Puducherry	4	2

